



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA/100/41/2021

This the 01th day of February, 2021

(Through Video Conferencing)

HON'BLE MR. PRADEEP KUMAR, MEMBER (A)

Chinnamma Peter
C/o Joseph
580, Nehru Enclave,
Hardware Road, Alipur
Delhi- 110056 ... Applicants

(By Advocate: Sh. Jogendra Chauhan)

VERSUS

1. The Secretary
Rail Minister
Rail Bhawan, New Delhi
2. The Chairman,
Railway Board, Rail Bhawan,
New Delhi
3. The D.P.O.
Divisional Railway Manager,
Jabalpur, M.P.
Western Centre Railway
... Respondents

(By Advocate: Sh. Krishna Kant Sharma)



ORDER (ORAL)

After arguing for some time, learned counsel for the applicant sought permission of the Court to withdraw the OA with liberty to file a better OA, duly arraying the correct parties as respondents.

2. Permission granted. Accordingly, OA is dismissed as withdrawn with aforesaid liberty.

(Pradeep Kumar)
Member (A)

/sunita/sarita/jugal/pinky/